

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1618  
ANSWERED ON:04.08.2010  
LTC TO NORTH EAST  
Ramasubbu Shri S.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of Government employees benefited under the scheme of LTC rules relaxation to North Eastern Region during the last three years and the current year; Ministry/Department-wise and year-wise;
- (b) whether there is a proposal to allow a special LTC to Jammu and Kashmir to all the Government employees;
- (c) if so, the details thereof; and
- (d) the time by which the above proposal is likely to be implemented?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

(a) : No centralized information in this regard is maintained by the Department of Personnel & Training.

(b) & (c) : O.M. No. 31011/2/2003-Estt.(A) dated 18.06.2010 has already been issued in this regard. This allows travel by air from Delhi and Amritsar in economy class by those not entitled to travel by air and in the entitled class by others to avail LTC to visit Jammu & Kashmir in lieu of home town LTC.

(d) : This scheme shall be in operation for a period of two years from 18.06.2010.